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CITY CIVIL AND SESSION COURT MUMBAI
In The Court Of:HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cases Listed on 22-09-2020

| Sr No | Cases | Party Name | Advocate Name |
|------------------------|--|--|---------------|
| EVIDENCE PART HEARD | | | |
| 1) | SPL CASE CBI/100054/2011 | CBI BS AND FC MUMBAI Versus Rajkumar Dalmia and Others | |
| 2) | SPL CASE CBI/100055/2011 | CBI BS AND FC MUMBAI Versus M-s Crystalline Associates and Trades Pvt. Ltd | |
| 3) | SPL CASE CBI/100084/2011 | The State CBI BS FC MUMBAI Versus Nihar Pandya and 1 another | |
| 4) | SPL CASE CBI/100085/2011 | The State CBI BS FC MUMBAI Versus Nihar Pandya and 1 another | |
| B.A. NO. IN SPL. C. NO | | | |
| 5) | SPL CASE CBI/100117/2015 | The State CBI Special Crime - 1 Versus Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others | |
| 6) | SPL CASE CBI/100009/2016 | The State CBI Special Crime - 1 Versus Pratim Mukerjea @ Peter Mukerjea | |